SCHEDULE Format for Statistical Data (See Rule 3)

Ref: - Hon'ble Court's Letter No. - 260 / R&S, Dated: - 16.08.2022.

For the month of AUGUST, 2024.

Sl.No.	Name of the Court	No. of Cases pending (as on 01.06.2024)	No. of Cases Instituted (During the month)	Total Cases pending in the Court as on 30.06.2024	No. of Cases disposed (During the month)	Average no. of days taken to decide the case.
01	District and Addl. Sessions Judge - I, Seraikella – Kharsawan.	08	00	08	00	
02	Civil Judge (Sr. Div.) - I, Seraikellla.	09	00	08	01	598 Days

Court Manager, Civil Court, Seraikella.